

F.No. R-49/1/2021-PRPP(RU-1)
National Human Rights Commission
(PRP&P DIVISION)

Manav Adhikar Bhawan,
C-Block, INA
New Delhi-110023
Date: 27.10.2021

ORDER

Sub: Constitution of Core Group on Disabilities

As decided by the Commission, the existing NHRC Core Group on Disabilities and Elderly has been bifurcated into two separate Core Groups: one on Persons with Disabilities and another on Older Persons. The Core Group on Persons with Disabilities will consist of the following members:

1. Prof. (Dr.) Amita Dhanda,
Professor, NALSAR, Hyderabad, (Telangana)
2. Ms. Poonam Natrajan,
Ex-Chairperson, National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, (Delhi)
3. Shri Rajive Raturi,
Consultant, Gurgaon (Haryana)
4. Ms. Nidhi Goyal,
Founder and Executive Director, Rising Flame, Mumbai, (Maharashtra)
5. Shri Arman Ali,
Executive Director, National Centre for Promotion of Employment for Disabled People (NCPEDP), New Delhi, (Delhi);
Director, Shishu Sarothi, Guwahati, (Assam).
6. Ms. Meenakshi Balasubramanian,
Co-Founder, Centre for Promotion of Social Justice, Chennai, (Tamil Nadu)
7. Shri Nipun Malhotra,
Co-founder, Nipman Foundation, Gurugram, (Haryana)
8. Shri. Akhil S. Paul,
Director, Sense International (India), Ahmedabad, (Gujarat)
9. Shri. Yajurvendra Mahajan,
Founder, Deepstambh Foundation, Jalgaon, (Maharashtra)
10. Dr. Satendra Singh,
Medical doctor, University College of Medical Sciences and Guru Tegh Bahadur Hospital, (Delhi)

ms

Representatives of the Government/ Statutory Bodies:

11. Secretary, Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment, New Delhi, or their representative.
 12. Chief Commissioner for Persons with Disabilities, New Delhi, or their representative.
 13. Chairperson of the Rehabilitation Council of India, New Delhi.
 14. Chairperson, National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities.
2. Special Invitees (max. up to 5) with the approval of the Hon'ble Chairperson/Member concerned, NHRC.
 3. The terms of reference of the Core Group are as under:
 - i) to review the existing government policies, laws, rules, orders etc. from human rights perspective and make an assessment of the current status of enforcement of the rights of the persons with disabilities in different states/UTs in India;
 - ii) to identify voids and gaps in the policy framework for implementation and to suggest measures to fill the same;
 - iii) to identify the important human rights issues concerning the persons with disabilities and to suggest measures as appropriate for the better protection of their rights;
 - iv) to suggest a plan of action for enforcement of rights of persons with disabilities;
 - v) to examine the best practices in India and abroad dealing with the care of persons with disabilities;
 - vi) to advice the Commission on implementation of rights mentioned in the UN Convention on Rights of Persons with Disabilities (CRPD) and gaps in implementation, if any, from time to time;
 - vii) to study the functioning of focal points/coordination mechanism set up by Centre and States and to suggest improvements to the Commission for greater effectiveness;
 - viii) to monitor the recommendations made by NHRC since 1993 for the protection and promotion of human rights of persons with disabilities.
 4. The Core Group will meet at regular intervals or as and when deemed necessary, in the Commission. The participating Members of the Core Group shall be entitled for an honorarium of Rs. 2000/- and local transportation upto Rs. 1000/- for attending the meeting. The Members based outside Delhi shall also be entitled for reimbursement of economy class Air Fare for the to-and-fro journey undertaken by them in connection with the Core Group meetings.
 5. This issues with approval of the Competent Authority.

(Dr. M.D.S. Tyagi)
Joint Director (Research)
Tel: 011-2466-3463,3325

To,

1. Prof. (Dr.) Amita Dhanda, Professor, NALSAR, Justice City, Shamirpet, Hyderabad, Telangana-500101.
2. Ms. Poonam Natrajan, Vidya Sagar, No 1 Ranjit Road Kotturpuram, Chennai, Tamil Nadu-600085.
3. Shri Rajive Raturi, Consultant, C 32 B Ardee City, First Floor, Sector 52, Gurgaon, Haryana-122003.
4. Ms. Nidhi Goyal, Founder and Executive Director, Rising Flame, Mumbai, Maharashtra Rising flame 702, blossom building, Adrash Lane of Marve Road, Malad West Mumbai-400064.
5. Shri Arman Ali, Executive Director, National Centre for Promotion of Employment for Disabled People (NCPEDP), E-150, Block E, East of Kailash, New Delhi, Delhi 110065.
6. Ms. Meenakshi Balasubramanian, Block 5, F1, Raj Paris Harmony Apartments, Surya Nagar, Medavakkam, Chennai, Tamil Nadu-600100.
7. Shri Nipun Malhotra, Co-founder, Nipman Foundation, 113, 1st Floor, Park Centra, Near Star Mall, Sector 30, Gurugram, Haryana-122001.
8. Shri Akhil S. Paul, Director, Sense International (India), Ahmedabad, Gujarat Admin Block Andhjan Mandal Campus Opp. Indian Institute of Management Fl 2, IIM, Gujarat-380015.
9. Shri. Yajurvendra Mahajan, Founder, Deepstambh Foundation Deepstambh 42, Hou.Society,Shahu nagar,Jalgaon,Maharashtra, Jalgaon Supa, Maharashtra-425001.
10. Satendra Singh Founder, Infinite Ability. Associate Professor of Physiology, UCMS & GTB Hospital Tahirpur Rd, GTB Enclave, Dilshad Garden, New Delhi, Delhi-110095.

Copy for information to:

1. PS to Chairperson
2. PPS to Member (JMMK)
3. PS to Member (JK)
4. PPS to Member (DMM)
5. Sr.PPS to MM (RJ)
6. PPS to Secretary General
7. PS to DG (Investigation)
8. PS to Registrar (Law)
9. PS to Joint Secretary
10. US (C), US(E), US(GA), SSA, DD (M&C), Sr. AO